

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1121
ANSWERED ON:07.03.2002
REQUIREMENT OF EXTRA CARE RULES APEX COURT
SHRINWAS DADASAHEB PATIL

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned `Dowry Deaths/Cases require extra care, rules apex court` appearing in the Times of India, New Delhi dated February 5, 2002; and

(b) whether the Government have issued directions to various State Governments in this regard?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) Yes, Sir.

(b) No, Sir. According to Article 141 of the Constitution of India, the law declared by the Supreme Court is binding on all courts in India.